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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 48/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: M/s. MSM Discovery Pvt. Ltd.

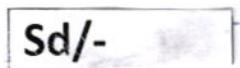
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. SIMIL PUROHIT	ADVOCATES, i/b CYRIL AMARCHANT MANGALDAS, ADVOCATES FOR PETITIONER COMPANY	
2.	MR. TAPAN DESHPANDE		
3.	MS. PRIYA PATWA		

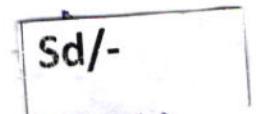
ORDER

TCSP 48/230-232/NCLT/MB/MAH/2017

Reserved for Orders.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)